

(2)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1543/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Ltd.
V/s
Lokmangal Mauli Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
③	Ashvini Kandalgaonkar Adv.	For Adv. Suhas Joshi Advocate for petitioner	

ORDER

CP 1543/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel on the ground of health reason, list this matter
for hearing on 22.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)